

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:904  
ANSWERED ON:01.08.2006  
EXPORT OF MINERALS  
Chakraborty Shri Swadesh

**Will the Minister of MINES be pleased to state:**

- (a) the details of minerals exported from the country during 2004 - 2005 and 2005-2006, mineral -wise;
- (b) whether there is any restriction on export of minerals; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T SUBBARAMI REDDY)

(a): The information is being collected and shall be laid on the Table of House.

(b)&(c) As per information available minerals and ores which when exported face certain requirements or restrictions as per the present Foreign Trade Policy. There are four policy categories to decide exportability of specific items, namely Prohibited, Restricted, Export through STE

(State Trading Enterprises) and Freely exportable. Restricted items can be permitted for export under licence. Export through STE is permitted without an export licence through designated. STEs subject to conditions and Freely exportable items can be exported without an export licence or permission from the Director General of Foreign Trade (DGFT)